GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO: 1906 TO BE ANSWERED ON 11.12.2024

INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

1906. DR. JOHN BRITTAS:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government noted the recent judicial directions for the regularisation of Anganwadi workers and helpers;
- (b) if so, the details thereof and response thereto;
- (c) the State-wise total number of Anganwadi workers and helpers as on date;
- (d) quantum of Centre and State shares towards monthly honorarium/wage for Anganwa di workers and helpers;
- (e) whether the Union Government still provide central allocation for Anganwadi training;
- (f) if not, the details thereof and the reasons therefor;
- (g) whether the Union Government discontinued from 2023-24, the payment of 25 per cent Central share grant-in-aid towards salary component of 1871 Anganwadi Services (General) Scheme Staff in Kerala; and
- (h) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) & (b): The Hon'ble High Court of Gujarat has passed a Judgement dated 02.08.2024 in R/Special Civil Application No. 8164 of 2015 titled 'Adarsh Gujarat Anganwadi Union & Ors. Vs. State of Gujarat & Ors. and other 14 connected Petitions. The Ministry is examining the judgement.

(c): Details of State-wise number of Anganwadi workers (AWWs) and helpers (AWHs) are at **Annexure**

(d): Currently, honorarium of Rs.4,500/- per month is provided to AWWs and Rs.2,250/- per month to AWHs at main AWCs; honorarium of Rs.3,500/- per month is provided to AWWs at mini AWCs. Honorarium is released on the cost sharing basis between the Central and the State Governments & UTs which is as under:

States and UTs with Legislature - 60:40

North-Eastern and Himalayan States (including J&K) - 90: 10

UTs without legislature- 100:0

Besides, performance linked incentive of Rs.250/- per month is provided to AWHs and Rs.500/- provided to AWWs.

(e) & (f): Poshan Bhi Padhai Bhi initiative of Saksham Anganwadi and Poshan 2.0 was launched on 10th May 2023 to bring focus of the Anganwadi system on early childhood care and education and transform the Anganwadi Centre into a Learning Centre having quality infrastructure, play equipment, and well-trained Anganwadi Workers to stimulate the creative, social, emotional and cognitive development of children under 6 years of age including divyang children.

A Two Tier Implementation Model is being followed throughout the Country for Training functionaries under the scheme i.e State Level Master Trainers and Anganwadi Workers. Poshan Bhi Padhai Bhi Training covers all Anganwadi functionaries once in Year 1 and Year 2 as a basic ECCE and Nutrition training, i.e. Round 1, and then once again in Year 3 for more exyensive training, i.e. Round 2.

(g) & (h): 'Salary Component' for States (Excepting NER and Himalayan States) was discontinued from the F.Y. 2023-24 and the 'savings' accrued from this have been given for other components like Training Components under Poshan Bhi Padhai Bhi, Smartphones and data support, enhanced support for Pre School Education (PSE) kit etc.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1906 For Answer On 11.12.2024 regarding "Integrated Child Development Services Scheme" ASKED BY Dr. John Brittas.

S.No.	Name of States/UTs	In position AWW	In position AWH
1	Andhra Pradesh	54908	47772
2	Bihar	112094	103141
3	Chhattisgarh	51245	44826
4	Goa	1224	1207
5	Gujarat	49884	46167
6	Haryana	23902	21608
7	Himachal Pradesh	18663	17772
8	Jammu & Kashmir	27543	27048
9	Jharkhand	37944	35404
10	Karnataka	64118	57482
11	Kerala	33115	32986
12	Madhya Pradesh	95953	82169
13	Maharashtra	105023	92911
14	Orissa	73314	64805
15	Punjab	27075	25040
16	Rajasthan	60874	54679
17	Tamil Nadu	43602	38848
18	Telangana	33789	28166
19	Uttar Pradesh	159938	141499
20	Uttrakhand	19311	13449
21	West Bengal	105575	97989
22	A&N Island	720	720
23	Chandigarh	434	444
24	Dadra & Nagar Haveli/ Daman & Diu	405	392
25	Lakshadweep	59	59
26	Delhi	10498	10657
27	Puducherry	595	650
28	Arunachal Pradesh	6225	6225
29	Assam	60964	55210
30	Manipur	11466	9848
31	Meghalaya	5896	4630
32	Mizoram	2244	2244
33	Nagaland	3980	3980
34	Sikkim	1308	1308
35	Tripura	10131	10131
36	Ladakh	1143	1125
	TOTAL	1315162	1182591

(As per information submitted by States/ UTs in APIP 2024-25)